

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**

(ALLAHABAD THIS THE 7th DAY OF SEPTEMBER, 2018)

Present

HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

Original Application No.330/01224 OF 2015
(U/S 19, Administrative Tribunal Act, 1985)

Swayamber Lal, aged about 74 years, S/o Late Dashrath Lal, Resident of 586/74 A/25 B Pura Dalel, Allahpur, Allahabad.

.....Applicant

VERSUS

1. Union of India through Secretary to the Ministry of Personnel, PG & Pensions, Department of Pension & Pensioners' Welfare, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Union of India through Defence Secretary Ministry of Defence, Govt. of India, South Block, New Delhi-110011.
3. Director general, E.M.E, EME Directorate, Army Headquarters, DHQ PO, New Delhi-110011.
4. Commandant & M D, 508 Army Base Workshop, Allahabad Fort-211005.
5. Chief Controller of Defence Accounts (Pension), Draupadighat, Allahabad.
6. Manager, Allahabad Bank, Alopibagh Branch, Allahabad.

.....Respondents

Advocates for the Applicant:- Applicant in person

Advocate for the Respondents:- Shri Ashutosh Shukla

ORDER

(DELIVERED BY HON'BLE MS. JASMINE AHMED, MEMBER (J))

Swayamber Lal, applicant appeared in person. Shri Ashutosh Shukla, learned counsel for the respondents is present.

2. Applicant in person submits that he has filed M.A. No.1603/2018 to withdraw this original application with liberty to file a fresh original application. Prayer allowed.

3. Accordingly, the original application is dismissed as withdrawn. No Costs.

(MOHD. JAMSHED)
Member-A

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